

Government of Jammu & Kashmir
Revenue Department
J&K Civil Secretariat, Srinagar/Jammu.

Notification,

Srinagar, the 5th June, 2021.

S.O 193:- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following rules; namely:-

1. **Short title and commencement.-** (1) These rules may be called the Jammu and Kashmir Registration (Subordinate) Services Recruitment Rules, 2021.

(2) These shall come into force from the date of their publication in the Official Gazette.

2. **Definitions.-** (1) In these rules unless the context otherwise requires:-

- a. **"Administrative Department"** means the Department of Revenue, Civil Secretariat, J&K;
- b. **"Cadre"** means the cadre of the service;
- c. **"Government"** means the Government of Union territory of Jammu and Kashmir;
- d. **"Head of the Department"** means the Major Head of the Department holding the Administrative control of the department;
- e. **"Member of the Service"** means a person appointed to a post in the service under the provisions of these rules;
- f. **"Post"** means a permanent post carrying a definite time scale sanctioned by the competent authority;
- g. **"Rules"** means the Jammu and Kashmir Registration (Subordinate) Services Recruitment Rules, 2021.
- h. **"Schedule"** means the schedule(s) annexed to these rules;
- i. **"Service"** means the Jammu and Kashmir Registration (Subordinate) Service;
- j. **"Union territory"** means the Union territory of Jammu and Kashmir;

(2) Words and expressions used in these rules but not defined shall have the same meaning as are assigned to them in the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956 and Jammu and Kashmir Civil Services Regulations, 1956.

3. **Constitution of Service.-** From the date of commencement of these rules, there shall be constituted the Jammu & Kashmir Registration (Subordinate) Services.



4. Strength and composition of the service.- (1) The authorized permanent and temporary strength of the cadre and the nature of the posts included therein shall be determined by the Government from time to time and shall, at the initial constitution of the service under these rules, be such as specified in Schedule-I annexed to these rules;

Provided that the Government may create temporary posts in the cadre of the service for specified period as may be considered necessary from time to time.

(2) The Government shall, at the interval of every five years or at such other intervals as may be necessary, re-examine, the strength and composition of cadre of the service and make such alterations therein as it deems fit.

5. Qualification and Method of Recruitment.- (1) No person shall be eligible for appointment to any post in any class, category or grade in the service unless he/she possesses the qualification as laid down in Schedule-II and fulfill the other requirements of recruitment as provided in the rules and orders for the time being in force.

(2) The appointment to the service shall be made by deputation in the manner as mentioned against each post in Schedule-II.

6. Exemption of certain Class/Category of post/service.- The Government, in General Administration Department, may exempt any class/category of post or service from the provisions of this notification and for such Class/Category of post or service, the provisions contained in the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956 shall apply.

7. Residuary matters.- With regard to matter not specifically covered by these rules, the members of the service shall be governed by the rules/regulations and orders applicable to the Union territory Civil Services in general.

8. Interpretations.- If any question arises relating to the interpretation of these rules, the matter shall be referred to the Administrative Department whose decisions thereon shall be final and binding.

Sd/-

(Shaleen Kabra) IAS

Principal Secretary to Government

Dated: 05.06.2021

No: Rev/Adm/18/2019

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.



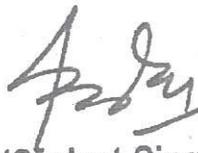
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Lieutenant Governor, J&K.
6. Chief Electoral Officer, J&K.
7. Chairperson, J&K Special Tribunal.
8. All Commissioner /Secretaries to the Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. Inspector General of Registration, J&K, Jammu.
11. Secretary to Government, Department of Law, Justice & Parliamentary Affairs
(w.7.s.c.)
12. Secretary, J&K Public Service Commission.
13. All Heads of the Department.
14. All Deputy Commissioners.
15. Additional Inspector General of Registration, Jammu/Srinagar.
16. Director Information, J&K.
17. Director Archives, Archaeology & Museums.
18. OSDs to All Advisors to the Lieutenant Governor, J&K.
19. General Manager, Government Press, Srinagar/Jammu.
20. Private Secretary to the Chief Secretary, J&K.
21. Private Secretary to Principal Secretary to the Govt., Revenue Department.
22. In-Charge Website.
23. Stock file.


5/6/2021
(Surjeet Singh)

Under Secretary to the Government

Schedule-I

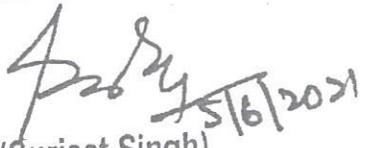
S.No	Designation	Pay Level	Sanctioned Strength
1.	Legal Assistant	Level 6-E (35900-113500)	02
2	Junior Scale Stenographer	Level 6-B (35600-112800)	03
3	Reader	Level 6 (35400-112400)	77
4	Junior Assistant	Level 4 (25500-81100)	154
5	Driver	Level 2 (19900-63200)	03
6	Orderly	SL 1 (14800-47100)	85
	Total		324


(Surjeet Singh) 5/6/2021

Under Secretary to the Government

Schedule-II

Class	Category	Designation	Pay Level	Minimum Qualification for direct recruitment	Method of Recruitment
I		Legal Assistant	Level 6-E (35900-113500)	-	100% by deputation from J&K Legal (Subordinate) Services.
II		Junior Scale Stenographer	Level 6-B (35600-112800)	-	100% by deputation from J&K Revenue (Subordinate) Service.
III		Reader	Level 6 (35400-112400)	-	100% by deputation from J&K Revenue (Subordinate) Services.
IV		Junior Assistant	Level 4 (25500-81100)	-	100% by deputation from J&K Revenue (Subordinate) Service.
V		Driver	Level 2 (19900-63200)	-	100% by deputation from J&K Revenue (Subordinate) Service.
VI		Orderly	SL 1 (14800-47100)	-	100% by deputation from J&K Revenue (Subordinate) Service.


 (Surjeet Singh) 15/6/2021

Under Secretary to the Government